

Operation Flood I and II in Bihar

3676. SHRI R. P. YADAV:
SHRI DHARAMBIR SINHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the districts where Operation Flood—I programme was launched in Bihar;

(b) the salient features of the progress of work done and the financial outlay made in the scheme; and

(c) the names of districts proposed in Bihar where Operation Flood-II programme is to be launched by the National Dairy Development Board and the financial outlay made therein?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a); Operation Flood I Programme was launched in the districts of Patna, Gaya, Shahabed and Saran.

(b) A feeder balancing dairy with a capacity of one lakh litres of milk per day and a cattle feed plant with a capacity of 100 tons per day were set up in Patna. 118 primary milk producers cooperative societies and a district level cooperative milk producers union were organised in Patna. The financial outlay made for the scheme is Rs. 384.92 lakhs.

(c) The perspective plan for implementation of Operation Flood II, with details of coverage of districts and financial outlay has not yet been finalised in consultation with Government of Bihar.

Purchasing of share in Akbarpur Sahakari Chini Mill by Farmers

3677. SHRI RAM AWADH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that several sugarcane growers had purchased shares in Akbarpur Sahakari Chini

Mill, Faizabad (U.P. about six years back but till this day these farmers are not aware of the fate of their shares taken by them;

(b) if so, what action has been taken by Government in this regard; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) to (c). The Government of Uttar Pradesh have informed that 4562 cane growers had purchased shares in Akbarpur Sahakari Chini Mill, Faizabad and share certificates had been issued to 4400 cane growers. The remaining cane growers who had purchased shares have not been issued share certificates as the application forms duly filled in have not been handed over by them through the concerned Block Development Officers. The District Magistrate, Faizabad has been directed to get these formalities completed through the respective Block Development Officers so that share Certificates may be issued to the concerned growers as early as possible.

Components used in Pesticides and Insecticides

3678. PROF. RUPCHAND PAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that certain components which are hazardous for human health are being used in some pesticides and insecticides; and

(b) if so, the steps which Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The components of an insecticidal product are the technical grade insecticide and various carriers, fillers, solvents and such other adjuvants, which are required to be added to the technical grade insecticide for making them suitable for the use.